

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr.M.P. No. 3105 of 2019**

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**  
**Through: Video Conferencing**  
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05/24.06.2020: Mr. P.A.S. Pati, learned counsel submits that he has been appointed as Standing Counsel-IV, so he cannot appear on behalf of the petitioner. He prays for sometime so that the brief can be assigned to another lawyer.

Prayer is allowed.

List this case after four weeks.

Anu/

**(ANANDA SEN, J.)**